

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2809  
ANSWERED ON:23.07.2009  
GROUND HANDLING OPERATIONS  
Kalmadi Shri Suresh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has decided to defer its ban on private commercial airlines to carry out their own ground handling operations, till 31-12-2009;
- (b) if so, the reasons therefor;
- (c) whether the Government is thinking of giving compensation to private airlines for the loss of employment of personnel employed on ground handling operations, and also for the investment made by them; and
- (d) if so, the action plan for bringing about improvement in these operations?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) & (b) Yes, Sir. The Airline Operators had expressed their concern about the new Ground Handling Policy. The matter was examined by the Government and it was decided that the exit of non-entitled entities including domestic airlines will be implemented only after undertaking a comprehensive reievw and consultation with all stake holders in a time bound manner.
- (c) There is no such proposal under considertion.
- (d) Does not arise.